

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3600

ANSWERED ON:01.12.2010

CLASSIFIED COAL BEARING AREAS

Das Gupta Shri Gurudas;Muttamwar Shri Vilas Baburao;Naik Dr. Sanjeev Ganesh;Panda Shri Prabodh;Roy Shri Mahendra Kumar;Sule Supriya

Will the Minister of COAL be pleased to state:

- (a) whether the Government has classified a number of coal blocks in forest areas as ``no go` areas;
- (b) if so, the details thereof;
- (c) whether it is a fact that companies of different sectors have made substantial investments in these blocks;
- (d) if so, the details thereof;
- (e) the measures being taken to solve the problems being faced by the developers;
- (f) whether his Ministry has approached other end-user Ministries like power, steel, etc. to settle the issue of `go` and ``no go` areas; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (g): The Ministry of Environment and Forests had initially delineated 203 coal blocks in nine coalfields as `No-Go` areas. Some of the companies who have been allotted these blocks have reportedly made substantial investments in their end use plants. Details of investments made have not been compiled by Ministry of Coal. To resolve this issue several meetings have been held in the Planning Commission and Prime Minister Office with the concerned Ministries.